

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:905
ANSWERED ON:26.02.2009
ALLOTMENT OF PETROL PUMPS
Rajendran Shri P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the details of petrol pumps/retail outlets allotted /opened by oil companies under various schemes during the last three years and in the current year;
- (b): the names of the States/districts where the petrol pumps are being run by the oil companies themselves;
- (c): the names of States/districts in the country where no allotment of petrol pumps has been made to anyone so far;
- (d): whether any norms/criteria have been prescribed for opening of new outlets;
- (e): If so, the action taken against those persons who violate these norms?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) The number of retail outlets (RO) opened by public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) during the last three years and in the current year are as under:

Year No. of ROs opened

2005-06 3295

2006-07 2475

2007-08 2074

2008-09 660

(Apr-Dec)

Details of these outlets are available with Director (Marketing) of OMCs.

(b) The number of permanent Company Owned Company Operated (COCO) ROs being run by OMCs under the supervision of their own officers are as under:

Name of OMCs No. of COCO ROs

IOC 89

BPC 140

HPC 105

Details of these outlets are available with Director (Marketing) of OMCs.

(c) Allotment of ROs have been made by OMCs in all the States throughout the country.

(d) & (e) New retail outlets/ LPG distributorships are set up by OMCs at identified locations based on surveys and feasibility studies. Locations found to be having sufficient potential and which are economically viable are rostered in the State-wise Marketing Plans for setting up retail outlets/LPG distributorships.

Setting up of retail outlet dealership/LPG distributorship involves various steps like issue of advertisements, scrutiny of applications, scrutiny of sites offered by candidates, interviews/selection of dealers, field verification of credentials of selected candidates, issue of Letter of Intent (LOI) procurement of land, obtaining various Statutory approvals, construction work, etc.

The above norms are followed by OMCs in opening of new ROs.